

(c) whether the work order has been given to the contractor to start the work; and

(d) whether the project work will be completed before the next flood?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a). The Tantighai Project has not been received for approval for Central loan assistance under the flood control programme from the Government of Orissa.

(b) Does not arise.

(c) and (d). The information is not available.

Gazetted Officers in Department of Food

1910. Shri Radha Raman: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of gazetted officers who were given extension or re-employment after their superannuation in the Department of Food in each of the years 1959 and 1960;

(b) the number of non-gazetted officers in each category who were not recommended for extension or re-employment after their superannuation; and

(c) the reasons therefor?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The number of gazetted officers in the Department of Food proper and the four Regional Directorates under the Department of Food, who were granted extension or re-employment on reaching the age of superannuation in the years 1959 and 1960, was 5 and 3 respectively.

The number of non-gazetted officers in each category who reached the age of superannuation in 1959 and 1960 and the number of those who were not granted extension or re-employment in the two years are given in the statement laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 59].

(c) Extension or re-employment is granted in each case in the public interest in accordance with the rules and instructions on the subject and with reference to the record of service of the officer.

Delhi Milk Scheme

1911. Shri A. M. Tariq: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the milk booths of Delhi Milk Supply Scheme have not yet been electrified and due to this the staff working in the booths are facing a large number of difficulties; and

(b) if so, what steps are being taken in the matter?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). Milk booths, being temporary structures, were not electrified initially. But hurricane lanterns or candles are being supplied to light up the booths. It has now been decided to electrify the booths.

Delhi Milk Scheme

1912. Shri A. M. Tariq: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that price charged as security for a vacant bottle in the milk booths is more than its actual cost; and

(b) if so, the reason therefor?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). Yes, the price charged for empty glass milk bottles by the Delhi Milk Scheme is slightly higher than its actual cost. The slight increase is intended to cover expenditure on overheads. The cost of the bottle, is, however, refundable on return of the bottle.